

Implementation of National Policy on Education

*56. SHRI N. GIRI PRASAD:

SHRI KAMAL MORARKA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have finalised a new Programme of Action to implement the revised National Policy on Education;

(b) if so, what are the details of the programme and what are the major changes proposed to be made for education at school and University level;

(c) by when these changes are likely to be made effective; and

(d) whether Government have consulted the State Governments in this regard, and if so, what are their views in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT. (SHRI ARJUN SINGH): (a) to (c) No, Sir. Action is on to revise the Programme of Action (POA) in the light of the revised policy formulation and the developments since 1986. The endeavour is to place the revised POA on the Table of the House during the current session.

(d) State Governments have been associated with the 22 task forces and the Steering Committee set up for revision of POA. Further, the revised POA will be considered by the Central Advisory Board of Education (CABE) in which Education Minister of All States and Lt. Governors of UTs are members.

Projects recommended by the Central Water Commission

*57. SHRI S. MADHAVAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Water Commission has recommended seven

projects for external funding, and if so, what are the details thereof; and

(b) the steps taken by Government to implement these projects?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No Sir.

(b) Does not arise.

Prevention of erosion and flood damage in Assam

*58. SHRI RAMNARAYAN GOSWAMI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of projects sent so far by the Government of Assam to prevent erosion and flood damage in the sub-basin of rivers—Manas, Beki and Aie;

(b) the status of the projects; and

(c) the funds allocated for the purpose?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The following two projects have been recently received from the Government of Assam on 29th June 1992:—

(i) Anti-erosion measures against the erosion of right-bank of river Aie-Manas at downstream of Lenghasinga Bazar at Merrer Char (construction of Bull Head No. 4, 5 and 6 including Bank protection both sides of each Bull Head—Cost Rs. 2.94 crores; and

(ii) Partial Diversion of river Aie to its old course at Debaragan—Cost Rs. 3.10 crores.

(b) and (c) Their examination has not completed. Their funding can be considered under Central Loan Assistance after the schemes have been sanctioned.